

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 288/2015
CA NO.

CO AM

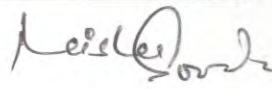

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Baweja Realtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391,392 & 394

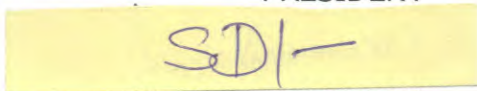
S.N.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rishi Sood	Adv.	Petitioner	
2.	CHETANA KANDPAL	Company Prosecutor	For OL, Delhi	chetana
3.	C. BALOONI	Company Prosecutor	FR-R-D (NR)	

ORDER

Learned counsel for the petitioner states that the copies of RD & OL reports shall be filed in the Registry within a week.

List for arguments on 10.04.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (J)